

CORRIGENDUM

COURT NO. - 01

DIVISION BENCH-I

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE TUSHAR RAO GEDELA

NOTE: W.P. (CRL.) 2898/2024 LISTED AT ITEM NO. 30 IN THE CATEGORY OF "FOR ADMISSION" MAY BE READ AS UNDER:

HIGH ON BOARD			
30	W.P. (CRL)-2898/2024	MOHIT KUMAR GOYAL V/s STATE OF NCT OF DELHI AND ORS.	SACHIN
		OTHER DETAILS OF ADVOCATES: SACHIN (ADVSACHIN3170@GMAIL.COM) (8745855130) (PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM) (9891919167) (RESPONDENT)	P.S.-FIR NO. : (SPECIAL BRANCH LODHI ROAD- 213/2024)

DELETION NOTES

1. W.P. (C) 553/2025 LISTED BEFORE HON'BLE DB-I AT ITEM NO. 16 IS DELETED AS THE SAME IS DISPOSED OF MATTER.
2. W.P. (C) 4601/2013 LISTED BEFORE HON'BLE DB-I AT ITEM NO. 19 IS DELETED AS THE SAME IS FIXED FOR 22.07.2025.
3. CO.APP. 22/2024 LISTED BEFORE HON'BLE DB-VI AT ITEM NO. 42 IS DELETED AS THE SAME IS FIXED FOR 22.07.2025.
4. CRL.A. 471/2025 LISTED BEFORE HON'BLE DB-VI AT ITEM NO. 10 IN THE ADVANCE CAUSE LIST IS DELETED AS THE SAME IS LISTED IN THE SUPPLEMENTARY CAUSE LIST.
5. RC.REV. 225/2022 LISTED BEFORE HON'BLE MR. JUSTICE ANUP JAIRAM BHAMBHANI AT ITEM NO. 23 IS DELETED AS THE SAME IS FIXED FOR 22.08.2025.
6. CRL.M.C 4453/2024 LISTED BEFORE HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV AT ITEM NO. 29 IS DELETED AS THE SAME IS LISTED BEFORE HON'BLE MR. JUSTICE RAVINDER DUDEJA
7. W.P. (C) 4611/2025 AND W.P. (C) 4630/2025 LISTED BEFORE HON'BLE MS. JUSTICE MINI PUSHKARNA AT ITEM NOS. 6 AND 7 RESPECTIVELY ARE DELETED AS THE SAME ARE CONVERTED INTO CM(M) 722/2025 AND CM(M) 723/2025 RESPECTIVELY AND LISTED BEFORE HON'BLE MR. JUSTICE MANOJ JAIN.
8. CM APPLN. 15678/2025 IN W.P. (C) 292/2018 LISTED BEFORE HON'BLE MS. JUSTICE MINI PUSHKARNA AT ITEM NO. 2 IS DELETED AS THE SAID APPLICATION i.e., CM APPL. 15678/2025 IS DISPOSED OF.

22.04.2025

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SUPPLEMENTARY CAUSE LIST

9.CONT CAS. (C) 568/2025 LISTED BEFORE HON'BLE MR. JUSTICE ANISH DAYAL AT ITEM NO. 8 IS DELETED AS THE SAME IS FIXED FOR 27.04.2025.

10.CRL.M.C. 708/2021, CRL.M.C. 2515/2023 AND CRL.M.C. 9007/2023 LISTED BEFORE HON'BLE MR. JUSTICE AMIT SHARMA AT ITEM NO 36, 37 AND 38 RESPECTIVELY ARE DELETED AS THE SAME ARE LISTED BEFORE HON'BLE MS. JUSTICE NEENA BANSAL KRISHNA.

HIGH COURT OF DELHI
21.04.2025

REGISTRAR (LISTING)